

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	TP 23/16	For hearing	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Nitish Shetty 9738228720	Jagdeesh Chinnappa	Mishra

**ORDER**

Counsel for petitioner is present. He has filed memo along with annexure that, notice issued to R2 was served. R2 is called absent and he is set exparte. PCS for R4 is present and he is directed to pay fee as he is failed to numbering the application filed by him on behalf of R4. List it on 8/12/ 2017.

  
**Member (T)**

  
**Member (J)**